

**HIGH COURT OF SIKKIM
GANGTOK**

No.21/ESTT./HCS

Dated: 01.09.2021

EMPLOYMENT NOTICE

Applications are invited from the eligible candidates for filling up the following Group 'D' posts in Level-4 of the Pay Matrix in the Establishment of the High Court of Sikkim, on purely temporary basis, as under:-

Sl. No.	Name of the post	No. of vacancy	Method of Selection	Eligibility Conditions
1.	Attendant/ Residential Orderly (Sevak/Cook)	1(one)	By direct recruitment through interview/ viva-voce	Candidates having minimum educational qualification of Class V passed from a recognized School/ Board.
2.	Mali-cum-Peon	2(two)	By direct recruitment through interview/ viva-voce	Candidates having minimum educational qualification of Class V passed from a recognized School/ Board.

2. A candidate for appointment to the above posts must be:-

(a) a citizen of India; and

(b) not less than 18 years of age as on the first day of January, 2021 and not more than 40 years of age on the last day of submission of Application Form for all communities. Relaxation of upper age limit shall be the same as may be prescribed by the State Government from time to time.

3. Candidates fulfilling the above conditions may apply for the post(s) along with all supporting documents, duly attested/self attested, as the case may be, and 3(three) recent passport size photographs, to the undersigned. **Applications received without supporting documents and photographs will be summarily rejected. Candidates are also required to mention their proper address and mobile/ contact numbers in their applications.**

4. The last date for receipt of applications is 01.10.2021.

5. Applications received after the last date i.e. 01.10.2021 shall not be entertained on any ground.

6. Those who are already in Government service shall apply through proper channel.

7. Candidates found eligible on preliminary scrutiny of the applications shall be issued admit cards for appearing in the interview/ viva-voce. **The list of names of candidates found eligible on preliminary scrutiny will be displayed on the Notice Board/uploaded in the official website of the High Court of Sikkim and/ or the eligible candidates will be intimated through SMS in their mobile numbers.**

8. Date (s) of issuance of Admit Cards to the eligible candidates will be intimated later on through SMS and by way of publication in the local dailies, as the case may be, along with the date, time and venue of the interview/ viva-voce.

9. The Registry of the High Court of Sikkim reserves the right to accept or reject any application, with or without assigning any reason.

10. Please note that no separate calling letters will be issued to candidates eligible for appearing in the interview/ viva-voce.

11. No T.A./D.A. shall be paid for appearing in the interview/ viva-voce.

Sd/-
REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK